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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	For compliance of objections raised by registry	433(e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

G.K. BADRINATH

9945274654

REC:

RAPOCOFERGEN POT LTD  
BANGALORE

SHUBMAN L SETLUR

9448027778

petitioner

  
S.S. Hanberg

Counsell for Petitioner is present. Employee of corporate debtor is present. He reported that the counsel is unable to attend the Tribunal today. Objections are not filed. Again he requested time.

List it finally for filing objections on 21.02.2018. No adjournment will be given. Cost paid.

  
MEMBER (T)

  
MEMBER (J)